SHRI JAGJIVAN RAM: In certain areas quite a large number of students do travel without tickets and we have taken up the matter with the heads of the institutions in those localities. As a matter of fact, railway officers have approached the Principals of the colleges and the Headmasters of the schools. But in certain pockets, it is on such a scale that if is causing anxiety not only to the railways but to the civil authorities also.

SHRI BHUPESH GUPTA: May I know, Sir, whether the Government is aware of any public statement or announcement by the Railway Authorities in Calcutta that an M.L.A. belonging to the Congress Party was charged with ticketless travel?

SHRI JAGJIVAN RAM: I have no information.

SHRI SANTOSH KUMAR BASU: Does the hon. Minister know whether several Communist M.L.A.s travelling without tickets had gone scot-free?

(No reply.) {Interruptions.) MR.

CHAIRMAN: Order; order.

SHRIMATI T. NALLAMUTHU RAMAMURTI: Is it a fact, Sir, that so much of ticketless travelling is due partly to the slow issue of tickets, up to the last minute? Students are anxious to get to their colleges and very many officers also want to get to their offices in time and due to the slowness in the issue of tickets from the booking office, they don't get the tickets?

SHRI JAGJIVAN RAM: The cause assigned by the lady Member for this ticketless travel may be correct in certain cases, especially on wayside stations for third class passengers. But it is never a valid reason in the case of students.

SHIFTING OF THE NAUTICAL AND ENGINEERING COLLEGE, BOMBAY

- *223. SHRI DAHYABHAI V. PATEL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that the Nautical and Engineering College, Bombay at present situated at the Azad Maidan is being shifted from that place; and
- (b) if the answer to part (a) above be in the affirmative, whether an alternative site has been selected; if so, what is the progress of the work thereon and by when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes. That is the intention.

(b) An alternative site has been selected at Sewri in Bombay and steps are being taken to acquire it. The construction work is likely to be taken in hand shortly and it is expected that the building will be ready for occupation within a couple of years.

SHRI V. PRASAD RAO: Could not a site nearer to the dock area be acquired for this college, since if it is established somewhere in Sewri, it will be difficult for the students to go for their practical classes?

SHRI RAJ BAHADUR: This site at Sewri also has a water front.

SHRI JASWANT SINGH: May I know whether the college has actually been shifted, or whether it will be shifted to the new building when it is ready?

SHRI RAJ BAHADUR: It will be shifted to the new place when the building is ready.

SHRI V. K. DHAGE: The question is whether the Nautical and Engineering College at present at Azad Maidan is being shifted from Azad Maidan. Is that college being shifted from that place?

1197

SHRI RAJ BAHADUR: The question is whether it is a fact that the college is being shifted; and I have answered. Yes. That is the intention.

SHRI J AS WANT SINGH: What is the reason for this college being shifted to a new site from this place?

SHRI RAJ BAHADUR: There are two reasons. One is that this particular site was given by the Government of Bombay for the establishment of a Merchant Navy Club at a nominal rent of Re. 1 per month or per year, I am not quite sure. And it was on a lease for 35 years. So this particular place has got to be Secondly, the released. Vallabhbhai Trust has approached the Memorial Government of Bombay as well as the Government of India for the release of the site for the purpose of setting up that memorial.

SHRI DAHYABHAI V. PATEL: Is it going to take 35 years to shift this college?

SHRI RAJ BAHADUR: No, the lease is for 35 years.

SHRI DAHYABHAI V. PATEL: How long will it take to shift it?

MR. CHAIRMAN: Two years, he said.

SHRI RAJ BAHADUR: I said in two years we hope to complete the building and shift.

DEPARTMENTAL ACTION AGAINST THE OFFICERS OF THE TRANSPORT CON-TROLLER'S OFFICE, DELHI

- *224. SHRI V. K. DHAGE: Will the Minister of Transport and Communi-CATIONS be pleased to state:
- (a) whether it is a fact that departmental action is being taken against a number of officers of the Transport Controller's Office, Delhi for indulging in corrupt practices; and

(b) if so, what is the number of such officers?

THE MINISTER OF STATE IN THE MINISTRY TRANSPORT OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes.

(b) 14.

SHRI V. K. DHAGE: May I know whether there was a departmental enquiry into this

SHRI RAJ BAHADUR: There is no question of a departmental enquiry. People commit breaches of the laws of the Motor Vehicles Act and those guilty of such offences are challaned and tried.

SHRI V. K. DHAGE: Was there any enquiry? Is it as a result of such an enquiry that action was taken in these cases?

SHRI RAJ BAHADUR: Wherever there is laxity in the application of these rules on the part of the officials deputed for the purpose of checking the violation of the rules or the laws, such action is taken and the cases referred to in the reply are of such people or officials.

SHRI V. K. DHAGE: What is the modus operandi of this corruption?

SHRI RAJ BAHADUR: Allowing the drivers or the other people operating motor vehicles to cdtamit breach of the law and allowing them to go unnoticed or unchecked. It is detected somehow, that they had not shown due vigilance in the prevention of those breaches and then such officials are brought to book.

SHRI V. K. DHAGE: Is it a fact that the department has been conspiring along with the people who are challaned, in the matter of filling the forms and in fabricating the forms?

SHRI RAJ BAHADUR: It cannot be said that the department conspired, which is much too wide a statement.